

States during the year 1953-54 for the development of the National Extension Service?

The Deputy Minister of Planning (Shri S. N. Mishra): Rs. 103.49 lakhs.

TEACHING OF ASSAMESE LANGUAGE

*1123. **Shri R. K. Chaudhuri**: Will the **Prime Minister** be pleased to state:

(a) whether teaching in Assamese Language either as a compulsory subject or as a medium of instruction has been discontinued in the North East Frontier Agency since 1953-54; and

(b) if so, the categories of schools in which it has been discontinued?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) and (b). Information is being collected and will be laid on the Table of the House, when received.

CENSUS OF HANDLOOMS

*1126. **Shri Sanganna**: Will the **Minister of Commerce and Industry** be pleased to state:

(a) whether it is a fact that a Handloom Census has been undertaken in all the States at the instance of the All-India Handloom Board; and

(b) if so, the progress made in this regard?

The Deputy Minister of Commerce and Industry (Shri Kanungo): (a) and (b). State Governments have been asked to take such a Census and the Central Government have sanctioned funds for this purpose. The work has not yet been completed.

INDIANS DETAINED IN U.S.A.

*1129. **Dr. Ram Subhag Singh**: Will the **Prime Minister** be pleased to state the number of Indians, tourists and students, who were detained under U.S. Immigration Act in the United States of America since the 15th August, 1947?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): Government have no information.

TEA GARDEN WORKERS

*1131. **Mulla Abdullahhai**: Will the **Minister of Commerce and Industry** be pleased to state:

(a) the amount secured from the Central Tea Board for the welfare of tea garden workers during the year 1953-54; and

(b) the nature of welfare activities on which it was spent?

The Minister of Commerce (Shri Karmarkar): (a) and (b). A sum of Rs. 1 lakh was provided in the late Central Tea Board's budget for 1953-54 for financial assistance to States for labour welfare schemes. No schemes were received by the Board in time from any State.

CEMENT QUOTA FOR KOSI PROJECT

*1135. **Shri L. N. Mishra**: Will the **Minister of Commerce and Industry** be pleased to state:

(a) whether any demand has been made by the Kosi Project Authorities for allotment of additional quota of cement for the execution of the said project;

(b) if so, the quantity of cement demanded by them and decision of Government thereon;

(c) whether they have given any idea of their total requirements of cement per annum; and

(d) if so, the number of years for which they would need additional and special allotments?

The Deputy Minister of Commerce and Industry (Shri Kanungo): (a) No, Sir.

(b) Does not arise.

(c) Yes, Sir.

(d) About three to four years from November, 1955.